

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 149 OF 2018

Dated: 21st October, 2019

In the matter of:

Hindustan Petroleum Corporation Limited **Appellant(s)**

Versus

Tamil Nadu Electricity Regulatory Commission **Respondent(s)**

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **02.12.2019**.

Court Master

NR